

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:83
ANSWERED ON:05.08.2013
CHARGING OF ILLEGAL ROAD TAXES
Venugopal Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received any complaints with regard to charging of illegal road taxes by highway developers;
- (b) if so, the details thereof, State-wise along with the action taken by the Government thereon;
- (c) whether certain highway developers have earned more than the total project cost despite the fact that on many stretches work has not been completed by them; and
- (d) if so, the action taken by the Government to complete the work on these stretches?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) Madam, road tax is State subject. If any reference is received on this matter the same is forwarded to State Govt. for appropriate action at their end.